

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.137**  
88/241-242/ND/2019

**IN THE MATTER OF:**

M/s. Jain Floriculture Ltd.

**Vs.**

M/s. Aries Travels Pvt. Ltd. & Ors.

....APPLICANT

.....RESPONDENT

**SECTION**

**U/s 241-242**

**Order delivered on 16.07.2021**

**CORAM:**

**SHRI P.S.N. PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**


For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 13.09.2021.

  
**(Madhu Narula)**  
**Court Officer**